

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM:           SHRI SHYAM BABU GAUTAM   TMT. T.KRISHNA VALLI**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/02/KOB/2020
SECTION	213, 241, 242, 244 & 246 C/ACT
NAME OF PARTIES	T P ANILKUMAR & 3 OTHERS V/S INDUS MOTORS COMPANY PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHARDUL AMARCHAND MANGALDAS & CO.
RESPONDENTS ADVOCATE/ PROFESSIONAL	BIJU VARGHESE ABRAHAM, ADVOCATE(S) BHARTI'S LEGAL, M/S MAHARAJ NR SURESH AND CO.LLP.

**24 April 2024**

**ORDER**

**IA(C/ACT)/64/KOB/2024 in CP/02/KOB/2020**

List this matter for further consideration on **02.05.2024**.

**CP/02/KOB/2020**

Petitioners are represented by Learned Senior Counsel, Mr. P H Aravindh Pandian and Learned Counsel, Mr Manu Nair. Respondents are represented by Learned Counsel, Mr. Santhosh Mathew along with Learned Counsel Mr. Alishan Naqvee, Learned Counsel, Mr. Akhil Suresh and Learned Counsel, Ms. Rupal Bhatia.

In terms of Order dated 17.04.2024, the NCLT appointed Auditor was directed to submit the Final Report on or before 24.04.2024. The final Report of the Auditor has been filed and the same is on record. Copy of the report shall be given to the Counsel appearing for the Petitioners and Respondents.

Both sides are permitted to file their objections on the report filed by the Auditor. Let the objections be filed on or before 02.05.2024.

Auditor is directed to file an executive summary of the report by tomorrow, after serving copy of the same to the Counsel appearing for the Petitioners and Respondents.

List this matter for further consideration on **02.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**